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**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)  
**NO. HC.VII-06/11746/2024/A**

From :- **Shri Chatra Bhukhan Gogoi,**  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
**The District and Sessions Judge,**  
Kamrup(M), Guwahati

Dated Guwahati, the 11<sup>th</sup> December, 2024

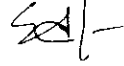
Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No. DJK/Acctt/13192/E, dated 06.12.2024

Sir,

With reference to the above, I am directed to inform you that Smti. Bhawana Kakati, Civil Judge (Jr. Div.) No. 4, Kamrup(M), Guwahati, has been allowed to avail LTC for the block period of 2022-2024, to travel to Kanyakumari (Tamil Nadu) from Guwahati and return, along with her dependent mother Smti. Maya Kakati (subject to fulfilling criteria as dependent family member), w.e.f. 23.12.2024 to 30.12.2024 (tentatively), by the shortest possible route, as per existing Rules.

Yours faithfully,



**REGISTRAR (VIGILANCE)**

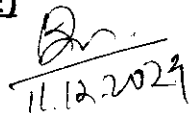
Memo No. HC.VII-06/11747-11750/2024/A.

Dated 11<sup>th</sup> December, 2024

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. Smti. Bhawana Kakati, Civil Judge (Jr. Div.) No. 4, Kamrup(M), Guwahati, for information.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

  
**REGISTRAR (VIGILANCE)**

  
11.12.2024